

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4863
TO BE ANSWERED ON 31ST MARCH, 2017**

NATIONAL ASSESSMENT AND ACCREDITATION COUNCIL

4863. SHRI V. ELUMALAI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note that only one medical college has got the prestigious A++ grade by National Assessment and Accreditation Council (NAAC) under new grading pattern;
- (b) if so, the reaction of the Government thereto; and
- (c) the measures taken by the Government to improve the medical education and cumulative grade point average?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): National Assessment and Accreditation Council (NAAC) has informed that no Medical College has been assessed and accredited at A++ under the New Grading Pattern. NAAC has been set up to facilitate the volunteering institutions to assess their performance vis-à-vis set parameters. As such it is entirely for the institutions to apply for the process of Assessment and Accreditation of NAAC.

(c): Medical Council of India (MCI) is a statutory body set up to regulate and maintain standards in Medical education. Permission for starting a Medical College/renewal/starting of a new course of study/recognition of a College or course is granted by the Government on the recommendations of MCI. MCI assesses the availability of infrastructure and standard of examination as the case may be before making its recommendations. With the previous permission of the Central Government, MCI notified Regulations with regard to Minimum Standard Requirements which form base for assessing a College.

Further, depending on the need curriculum of a course is also revised from time to time which is an ongoing process for ensuring requisite standard in Medical Education.

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